

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO.1206
TO BE ANSWERED ON 2ND JULY, 2019**

ELIGIBILITY CERTIFICATE FOR STUDYING MBBS ABROAD

1206. SHRI V. VIJAYASAI REDDY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) details of Indian students studying MBBS in various countries of the world in the last three years and the current year, year-wise and country-wise;
- (b) whether it is a fact that every Indian student wishing to study MBBS abroad has to obtain Eligibility Certificate from MCI before leaving;
- (c) if so, the reasons that MCI is not issuing Eligibility Certificate to students who are studying abroad since 2011;
- (d) what is the present position now; and
- (e) whether students now have to take Eligibility Certificate or students from 2013 batch onwards have been exempted from taking the above certificate?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): As per information provided by Medical Council of India (MCI), the exact number of Indian students studying MBBS or equivalent medical course in various medical institutions outside the country is not available with the Council. However, based on the applications for eligibility certificate received, the details of Indian students who have taken admission during the last three years (2016, 2017 & 2018) and the current year 2019 upto 27.6.2019 are at Annexure I & II.

(b) & (c): As per the provisions made u/s 13(4B) of the IMC Act, 1956 and clause 4(2) of the Screening Test Regulations 2002 an Indian citizen/OCI intending to obtain primary medical qualification from a medical institution outside the country on or after 15/03/2002, is required to obtain an Eligibility Certificate from the Medical Council of India. However, as per the decision of the Executive Committee of the then Medical Council of India, Indian citizens/OCI who have taken admission during the period 15/05/2013 to 03/01/2014, are exempted from the requirement of Eligibility Certificate. Accordingly, the Medical Council of India is issuing Eligibility Certificate in respect of Indian citizens/OCI who have applied and whose applications are found in order as per the statutory provisions/requirements of the MCI Regulations.

(d): As per the amendments made in the “Screening Test Regulations, 2002” and “Eligibility Requirement for Taking Admission in an Undergraduate Medical Course in a Foreign Medical Institution Regulation, 2002”, vide Notification dated 01/03/2018, an Indian citizen/OCI intending to obtain primary medical qualification from a medical institution outside the country shall have to mandatorily qualify the NEET for admission to MBBS or equivalent medical course and the result of NEET shall be deemed to be treated as Eligibility Certificate for such persons. They are not required to obtain eligibility certificate from the Medical Council of India.

(e): No. Only the Indian citizens/OCI who have taken admission in MBBS or equivalent Medical course at various medical institutions outside the country during the period 15/05/2013 to 03/01/2014 (Ordinance period) and/or who have qualified NEET from 2018 onwards, are exempted from the requirement of Eligibility Certificate from the Medical Council of India.

Annexure - I

Statement showing Total Number of Application received by the Council During the last 3 Years i.e. Academic Year 2016,2017 & 2018				
S.NO.	Name of the Country	Total Applications Received		
		2016	2017	2018
1.	Armenia	102	152	301
2.	Australia	-	1	1
3.	Azerbaijan Republic	-	-	13
4.	Bahrain	-	-	-
5.	Bangladesh	732	1009	1584
6.	Belarus	119	116	112
7.	Belize	8	29	108
8.	Bulgaria	26	70	12
9.	China	1776	2852	3700
10.	Cuba	-	2	-
11.	Curacao	-	-	1
12.	Czechoslovakia	1	19	5
13.	France	-	1	-
14.	Georgia	933	1920	1254
15.	Guyana	36	70	39
16.	Hungary	2	5	3
17.	Iran	44	67	43
18.	Ireland	-	2	5
19.	Kazakhstan	429	726	767
20.	Kenya	1	-	-
21.	Kyrgyzstan	1744	2890	2132
22.	Malaysia	6	36	24
23.	Mauritius	60	192	210
24.	Nepal	135	203	549
25.	Netherlands Antilles	22	7	18
26.	Nigeria	1	1	-
27.	Oman	2	2	1
28.	Pakistan	5	27	78
29.	Papua New Guinea	-	-	2
30.	Philippines	66	205	2244
31.	Poland	1	18	13
32.	Republic of Latvia	9	6	1
33.	Republic of Lithuania	2	4	-
34.	Republic of Moldova	7	98	61
35.	Romania	1	2	1
36.	Russian Federation	1479	2336	1789
37.	Saudi Arabia	1	-	-
38.	Sri Lanka	-	-	1
39.	Tajikistan	203	394	162
40.	Tanzania	-	-	1
41.	U.A.E.	3	2	27
42.	U.S.A.	2	4	45
43.	Uganda	1	-	5
44.	Ukraine	866	1575	1892
45.	United Kingdom	2	3	1
46.	West Indies	71	113	267
47.	Yemen	1	-	-
48.	Zambia	-	1	1
	Total	8901	15165	17496
	Grand Total	41562		

Total applications received by the Medical Council of India during January, 2019 to June, 2019

S.No.	Name of the Country	Number of Applications
1.	Armenia	126
2.	Australia	2
3.	Azerbaijan Republic	1
4.	Bahrain	0
5.	Bangladesh	494
6.	Belarus	1
7.	Belize	19
8.	Bulgaria	1
9.	China	1225
10.	Cuba	0
11.	Curacao	1
12.	Czechoslovakia	0
13.	France	0
14.	Georgia	177
15.	Guyana	70
16.	Hungary	1
17.	Iran	7
18.	Ireland	0
19.	Kazakhstan	200
20.	Kenya	0
21.	Kyrgyzstan	455
22.	Malaysia	47
23.	Mauritius	119
24.	Nepal	137
25.	Netherlands Antilles	7
26.	Nigeria	0
27.	Oman	0
28.	Pakistan	16
29.	Papua New Guinea	0
30.	Panama	1
31.	Philippines	694
32.	Poland	2
33.	Republic of Latvia	1
34.	Republic of Lithuania	0
35.	Republic of Moldova	67
36.	Romania	3
37.	Russian Federation	186
38.	Saudi Arabia	1
39.	Sri Lanka	0
40.	Seychelles	1
41.	Tajikistan	66
42.	Tanzania	0
43.	U.A.E.	9
44.	U.S.A.	3
45.	Uganda	1
46.	Ukraine	361
47.	United Kingdom	0
48.	West Indies	56
49.	Yemen	0
50.	Zambia	0
	Total	4558